



IN THE INCOME TAX APPELLATE TRIBUNAL
"B" BENCH, MUMBAI

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
SHRI S. RIFAUR RAHMAN, ACCOUNTANT MEMBER

ITA no.3357/Mum./2019
(Assessment Year : 2012-13)

M/s. Babies & US Fertility & IVF Centre
India Pvt. Ltd., 534, Bombay Mutual
Terrace Building, 4th Floor
Opera House, Chowpatty Road
Mumbai 400 007 PAN – AACCB0512F

..... Appellant

v/s

Dy. Commissioner of Income Tax
Central Circle-3(2), Mumbai

..... Respondent

Assessee by : Ms. Apeksha Gala
Revenue by : Shri Rahul Raman

Date of Hearing – 08.09.2021

Date of Order – 8.9.21

ORDER

PER S. RIFAUR RAHMAN, A.M.

The captioned appeal has been filed by the assessee challenging the order dated 14th March 2019, passed by the learned Commissioner (Appeals)-51, Mumbai, pertaining to the assessment year 2012-13.

2. While going through the record available before us, we find that the assessee has filed a letter dated 8th September 2021, seeking withdrawal of its appeal in view of the fact that it has applied for

settling the tax dispute under the Vivad Se Vishwas Tax Scheme, 2020. The letter submitted by the assessee is accompanied by the Form no.3 issued by the Revenue as acceptance of application under VSVS 2020.

3. The learned Departmental Representative has no objection for withdrawal of the appeal by the assessee.

4. Considering the fact that the assessee has sought withdrawal of the present appeal, as the assessee has applied for settling the dispute under Vivad Se Vishwas Scheme, 2020, we permit the assessee to withdraw the appeal at this stage since the Department issued Form no.3. With these observations, the appeal by the assessee is liable to be dismissed as withdrawn.

5. In the result, assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court on 8.9.21

Sd/-
MAHAVIR SINGH
VICE PRESIDENT

Sd/-
S. RIFAUR RAHMAN
ACCOUNTANT MEMBER

MUMBAI, DATED: 8.9.21

Copy of the order forwarded to:

- (1) The Assessee;*
- (2) The Revenue;*
- (3) The CIT(A);*
- (4) The CIT, Mumbai City concerned;*
- (5) The DR, ITAT, Mumbai;*
- (6) Guard file.*

*Pradeep J. Chowdhury
Sr. Private Secretary*

By Order

Assistant Registrar
ITAT, Mumbai